

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 830 of 2019**

**IN THE MATTER OF:**

**Indiabulls Housing Finance Ltd.**

**...Appellant**

**Versus**

**Mr. Samir Kumar Bhattacharya & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Sumesh Dhawan and Ms. Vatsala Kak, Advocates.**

**For Respondent: Mr. Kanwal Chaudhary, Advocate for R-1  
Ms. Neha Sharma, Advocate R-2**

**O R D E R**

**19.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 16<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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